



\$~22 to 34

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

% **Date of Decision: 01.10.2018**

+ **W.P.(C) 4305/2018 & CM APPL.16760/2018**

SURENDRA KUMAR JAIN

..... Petitioner

versus

PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR.

..... Respondents

23

+ **W.P.(C) 4306/2018 & CM APPL.16761/2018**

SURENDRA KUMAR JAIN

..... Petitioner

versus

PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR.

..... Respondents

24

+ **W.P.(C) 4307/2018 & CM APPL.16762/2018**

SURENDRA KUMAR JAIN

..... Petitioner

versus

PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR.

..... Respondents

25

+ **W.P.(C) 4308/2018 & CM APPL.16763/2018**

SURENDRA KUMAR JAIN

..... Petitioner

versus

PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR.

..... Respondents

26

+ **W.P.(C) 4309/2018 & CM APPL.16764/2018**

SURENDRA KUMAR JAIN

..... Petitioner

versus

PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR.

..... Respondents

27

+ **W.P.(C) 4310/2018 & CM APPL.16766/2018**



- SURENDRA KUMAR JAIN ..... Petitioner
- versus
- PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR. .... Respondents
- 28  
+ **W.P.(C) 4311/2018 & CM APPL.16768/2018**  
VIRENDRA JAIN ..... Petitioner
- versus
- PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR. .... Respondents
- 29  
+ **W.P.(C) 4313/2018 & CM APPL.16772/2018**  
VIRENDRA JAIN ..... Petitioner
- versus
- PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR. .... Respondents
- 30  
+ **W.P.(C) 4314/2018 & CM APPL.16774/2018**  
VIRENDRA JAIN ..... Petitioner
- versus
- PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR. .... Respondents
- 31  
+ **W.P.(C) 4315/2018 & CM APPL.16781/2018**  
VIRENDRA JAIN ..... Petitioner
- versus
- PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR. .... Respondents
- 32  
+ **W.P.(C) 4316/2018 & CM APPL.16782/2018**  
VIRENDRA JAIN ..... Petitioner
- versus
- PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR. .... Respondents



33

+ **W.P.(C) 4318/2018 & CM APPL.16786/2018**

VIRENDRA JAIN

..... Petitioner

versus

PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR.

..... Respondents

34

+ **W.P.(C) 4319/2018 & CM APPL.16787/2018**

VIRENDRA JAIN

..... Petitioner

versus

PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-III,  
NEW DELHI & ANR.

..... Respondents

**Present:** Mr.Piyush Kaushik, Adv. for petitioners, in Item Nos.22  
to 34.Mr.Ajit Sharma and Mr.Asheesh Jain, Adv. for  
respondents in Item Nos.22 to 34.**CORAM:****HON'BLE MR. JUSTICE S. RAVINDRA BHAT****HON'BLE MR. JUSTICE A.K.CHAWLA****S.RAVINDRA BHAT, J.(ORAL)**

1. WP(C) 4305/2018, WP(C) 4306/2018, WP(C) 4307/2018, WP(C) 4308/2018, WP(C) 4309/2018, WP(C) 4310/2018, WP(C) 4311/2018, WP(C) 4312/2018, WP(C) 4313/2018, WP(C) 4314/2018, WP(C) 4315/2018, WP(C) 4316/2018, WP(C) 4318/2018 and WP(C) 4319/2018 are allowed.

2. For detailed judgment, the decision dated 01.10.2018 in WP(C) 4304/2018 may be referred to.

**S. RAVINDRA BHAT, J****A.K.CHAWLA****OCTOBER 01, 2018/ssc**